

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****CP(C) 180/00024/2020****in****Original Application No. 180/00054/2016****Monday, this the 16th day of November, 2020****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

Tessy Tom, aged 56 years

W/o.Tom Joseph

Stenographer Gr.II

Area Accounts Office (Navy)

Perumanoor P.O, Thevara

Ernakulam district, Cochin – 682 015

Residing at : Taliyan House, Thuravoor P.O

Angamaly, Ernakulam District, Pin : 683 572

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Petitioner**(By Advocate : Mr.T.C.G Swamy)****V e r s u s**

1. Shri.Sanjeev Mittal IDAS

The Controller General of Defence Accounts

Ulan Batar Road, Palam

Delhi Cantt – 110 010

2. Shri.Z.V.S.Prasad IDAS

The Principal Controller of Defence Accounts (Navy)

No.1, Cooperage Road, Mumbai – 400 001 **Respondents****(By Advocate : Mr.V.A.Shaji, ACGSC)**

This application having been heard on 16.11.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, it is submitted by learned counsel for the respondents that OP (CAT) No.176/20 has been filed before the Hon'ble High Court in this matter and there is a stay on the operation of the impugned order.

2. Hence this CP(C) is closed, for the time being, with liberty to the petitioner to get it revived as and when occasion arises. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

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List of Annexures

Annexure P1 - A true copy of the order dated 26th November, 2019 in O.A No.180/00054/2016, rendered by this Hon'ble Tribunal.

Annexure R1 - True copy of the order dated 20.10.2020 OP(CAT) No.176/2020 by the Hon'ble High Court of Kerala.

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